

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 19309/2017

ANIL KUMAR GOEL & ANOTHER

Petitioner(s)

VERSUS

STATE OF UP & ORS.

Respondent(s)

Date : 03-11-2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Pardeep Gupta, Adv.
 Mr. Parinav Gupta, Adv.
 Mrs. Mansi Gupta, Adv.
 Mr. Moazzam Ali, ADV.
 Dr.(Mrs.)Vipin Gupta, AOR

For Respondent(s) Mr. Aman Deep Sharma, Adv.
 Ms. Aarti Upadhyay, Adv.
 Mr. Rakesh Uttamchandra Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete in respect of respondent Nos.2 and 3 but no one has entered appearance on their behalf.

Respondent No.4 shall file counter affidavit within a period of four weeks.

Await service of notice in respect of respondent No.1.

List on 14.12.2017.

SANJAY PARIHAR
Registrar

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